

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/ 1359 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dibya Jyoti Mahanta,
District & Sessions Judge,
Chirang, Kajalgaon

Dated Guwahati the 7th March, 2018.

Sub: **Casual Leave along with station leave permission.**

Refs:- Your letter No.DJCH.I-5/2018/428 dated 26.02.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 03.03.2018 along with station leave permission with your official allotted vehicle, at your own cost, w.e.f. the evening of 28.02.2018 till the morning of 05.03.2018 has been granted/~~rejected~~.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Prabir
06/03/18